

ANNOUNCEMENT CUM CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT, DETAILED PUBLIC STATEMENT
AND DRAFT LETTER OF OFFER FOR THE ATTENTION OF THE PUBLIC SHAREHOLDERS OF

JUSTRIDE ENTERPRISES LIMITED

CIN: L74899DL1967PLC004704

REGISTERED OFFICE: Flat No. 133, C4E, Pocket No.11, Janakpuri New Delhi, North Delhi-110058

TEL NO.: +8800300490 Email: justridelimited@gmail.com; Website: www.justrideenterprises.in

OPEN OFFER FOR ACQUISITION UP TO 3,83,022 (THREE LAKH EIGHTY-THREE THOUSAND TWENTY-TWO) FULLY PAID-UP EQUITY SHARES OF FACE VALUE OF RS. 10/- (RUPEES TEN ONLY) EACH, REPRESENTING THE 26% OF THE VOTING SHARE CAPITAL OF JUSTRIDE ENTERPRISES LIMITED (THE "TARGET COMPANY"), BY JUST RIGHT LIFE LIMITED (FORMERLY KNOWN AS STEPPING STONE CONSTRUCTIONS PRIVATE LIMITED) ("ACQUIRER 1") & MS. SUKRITI GARG ("ACQUIRER 2") (HEREINAFTER COLLECTIVELY REFERRED TO AS THE "ACQUIRERS"), PURSUANT TO AND IN COMPLIANCE WITH THE REQUIREMENTS OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011 AND SUBSEQUENT AMENDMENTS THERETO ("SEBI (SAST) REGULATIONS"), FROM THE PUBLIC SHAREHOLDERS OF THE TARGET COMPANY.

This announcement cum corrigendum to the PA (as defined below), DPS (as defined below) and the DLOF (as defined below) ("Announcement cum Corrigendum") is being issued by Fedex Securities Private Limited, the Manager to the Open Offer ("Manager to the Offer" or "Manager"), for and on behalf of the Acquirers in respect of the Open Offer to the Public Shareholders pursuant to and in compliance with applicable provisions under the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto ("SEBI (SAST) Regulations"). This Announcement cum Corrigendum should be read in continuation of, and in conjunction with the Public Announcement ("PA") dated April 20, 2022 in relation to the Offer, Detailed Public Statement ("DPS") which was published on April 27, 2022 in Business Standard Newspaper (English and Hindi - All editions), Metro Media (Hindi-New Delhi Edition) and Nav Shakti Newspaper (Regional-Mumbai edition), the Draft Letter of Offer ("DLOF") filed with the Securities and Exchange Board of India ("SEBI") on May 6, 2022. Capitalised terms used in this Announcement cum Corrigendum have the meaning assigned to them in the PA, DPS and DLOF.

The Public Shareholders are requested to take note of the following developments/ amendments:

1. Stepping Stone Constructions Private Limited ("Acquirer 1") name has been changed to "Just Right Life Private Limited" (Acquirer 1), as a private limited company under the Companies Act 2013 pursuant to a certificate of incorporation dated May 19, 2022 issued by Registrar of Companies, RoC - Delhi. Further, consequent to effect the legal status of the Acquirer 1 on conversion from Private Limited Company into a Public Limited Company, the name of the Company has been changed to "Just Right Life Limited" vide Fresh Certificate of Incorporation dated May 30, 2022 issued by Registrar of Companies, RoC - Delhi bearing Corporate Identification Number: U74110DL2015PLC283415.
2. The Registered office address of Acquirer 1 has been changed from "4/97, First Floor, Subhash Nagar, Delhi, West Delhi - 110027, India" to "F-4, 34/1, Vikas House, East Punjabi Bagh, New Delhi, West Delhi-110026, India".
3. Ms. Mansi Gupta (DIN: 09271995) was appointed as a Director on the Board of Just Right Life Limited ("Acquirer 1") w.e.f. May 19, 2022.

OTHER INFORMATION

1. Except as detailed in this Announcement cum Corrigendum, all other terms, conditions and contents of the Open Offer and the PA, DPS, DLOF remains unchanged. The aforementioned developments/ amendments have been incorporated in the LOF.
2. This Announcement cum Corrigendum will also be available on the website of SEBI at www.sebi.gov.in.

ISSUED ON BEHALF OF THE ACQUIRERS BY THE MANAGER TO THE OFFER



FEDEX SECURITIES PRIVATE LIMITED

B 7, 3rd Floor, Jay Chambers, Dayaldas Road, Vile Parle (East), Mumbai - 400 057,
Maharashtra, India Tel No.: +91 81049 85249 E-mail: mb@fedsec.in;
Investor Grievance E-Mail: mb@fedsec.in; Website: www.fedsec.in
Contact Person: Yash Kadakia SEBI Registration Number: INM000010163

Signatures of the Acquirers

Sd/-
M/s. Just Right Life Limited (Formerly known as
Stepping Stone Construction Private Limited)
Authorised Signatory
Hari Bhagwan Sharma

Sd/-
Ms. Sukriti Garg
(through Power of Attorney)

Place: Mumbai
Date: June 6, 2022